

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-17841 - JK (LD ) of 2023**  
**DATED:- 21 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 21- 12 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department. (CC7350133)
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Am*

*Reyaz Ali Bhat*  
21.12.23

**Annexure to the Government Order No. 17841-JK(LD) of 2023 dated 21.12.2023**

| S. No | Case Type/<br>Case Number/ Case Year   | OIC  |
|-------|--|--|
| 1     | CPOWP No. 808/2016 titled Mst Zeba Vs BR Sharma and Ors  | <b>Syed Shabir Ahmad Additional Deputy Commissioner, Srinagar</b>      |
| 2     | OWP No. 544/2017 titled Mrs Shaheena Mujahid and Ors Vs State of J&k and Ors                               |  |
| 3     | CPOWP No. 780/2015 titled Ghulam Mohammad Shah Vs R.K Goyal and ors  |  |
| 4     | WP(C) No. 2013/2023 titled Nighat Arifa Vs UT of J&k and Ors   | <b>Sh Saqib Saleem (Tehsildar Chanapora, Srinagar)</b>                 |
| 5     | CPOWP No. 276/2018 titled Mst .Malla and Ors Vs Mr. Abdul Dar and Anr                                      | <b>Aliya Tabasum, Tehsildar Khanyar, Srinagar)</b>                     |
| 6     | WP(C) No. 2700/2023 titled Syed Ishfaq Qadri Vs UT through Chief Secretary and Ors                         | <b>Syed Shabir Ahmad Additional Deputy Commissioner, Srinagar</b>      |
| 7     | CPOWP NO. 369/2023 in OWP NO. 1293/2012 titled Manjit Singh Vs Mohammad Aijaz Deputy Commissioner Srinagar | <b>Mr Nasir Mehmood Khan, (Assistant Commissioner Nazool Srinagar)</b> |

*Am*

*Nasir Mehmood Khan*  
21.12.23